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Title: Issue regarding increase in the cases of trafficking over the past decade.

SHRIMATI KIRRON KHER (CHANDIGARH): Madam Speaker, thank you. As we stand here, talking about the Aakrosh Day, they should have *aakrosh* on many other things that are happening in India. ...(*Interruptions*)

One child goes missing every eight minutes. Where are these children? What has happened to them? The answer to these questions reveals details of what looks like modern day slavery or what we call as child trafficking. These children are begging on the roads with tattered clothes. Some are hidden behind the veils of illicit businesses, while others are coerced into prostitution or pornography. ...(*Interruptions*)

The process of child trafficking is so complex and takes place under multiple social contexts. For instance, child trafficking is predominant in regions where the protection of the State does not penetrate. These are the areas with large-scale poverty, illiteracy and remoteness of villages, which should exercise these people instead of making a noise about non-issues. ...(*Interruptions*)

Well integrated urban areas also witness well-organised child trafficking groups who operate through the loopholes of the regulatory system. An excellent example of this is the case of trafficking for adoption. While adoption is legally accepted, there has been a 1,400 per cent increase in the cases of trafficking for adoption over the past decade. These are the cases where children are sold in the name of adoption. ...(*Interruptions*)

While some parents are unaware of the fact that they have adopted a trafficked or stolen child who might belong to another family, another report shows that about 46 per cent of the traffickers obtained consent from the parents. But how can we be certain that the child actually belongs to the parent who gives consent for trafficking? The question of DNA tests enters the picture only when the case of trafficking gets reported. Moreover, in most of the reported cases, the police go for DNA testing only if there is a ground for suspicion or if the concerned State Government calls for it. ...(*Interruptions*)

This points us to one very important factor to consider. Child trafficking can be attacked only with a multi-pronged approach involving various agencies. The traffickers work not only in secrecy but also in complicated networks. And it is crucial to comprehend this network to be able to put an end to it. Thank you very much.

HON. SPEAKER: Shri Sudheer Gupta, Shri Rodmal Nagar, Shri Alok Sanjar, Shri Nishikant Dubey, Shri Sharad Tripathi, Shri Bhairon Prasad Mishra are allowed to associate with the matter raised by Shrimati Kirron Kher.

...(*Interruptions*)

HON. SPEAKER: Shri Vijay Kumar.

Shri Rajendra Aggarwal.

Shri Jitendra Chaudhary.

...(*Interruptions*)

HON. SPEAKER: Shri Sushil Kumar Singh.